

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206 – IA/286(AHM)2023 in IA/861(AHM)2022
In
CP(IB) 665 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

Gujarat State Construction Corporation Ltd

.....Applicant

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Arjun Sheth, Ld. Adv. a.w. Mr. Rajiv Chawla, Ld. Adv.
For the Respondent :

ORDER

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 13.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)